

कार्यालय

वन मण्डल अधिकारी, क्षेत्रीय वन मण्डल हिसार

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क्रमांक : 1632

दिनांक 29/12/2021

TO,

THE REGISTRAR GENERAL,
NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH,
NEW DELHI.

विषय : Order dated 28.07.2021 in OA no. 1027/2019 titled as Jago India Jago (NGO) through its founder versus Municipal Corporation Hisar through its Commissioner.

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विषयाकितं केस मे माननिय N.G.T. द्वारा जारी आदेशो की अनुपालना मे हिसार शहर में स्थित ऐसे पेड़ जहां से concrete/cement blocks हटाये जाने थे। उपरोक्त आदेशो की पालना करते हुए तीनों विभागो वन विभाग, नगर निगम, तथा पी0डब्ल्यु0डी0 द्वारा शहर के अन्दर पेड़ों के साथ लगे सभी concrete/cement blocks हटवा दिये गये है। इस सम्बन्ध में Jago India Jago के सदस्य श्री जितेन्द्र आर्या को पेड़ों के साथ से हटवाये गये concrete/cement blocks का निरीक्षण भी करवा दिया गया है। नगर निगम, तथा पी0डब्ल्यु0डी0 विभाग द्वारा इस सम्बन्ध में आश्वासन भी दिलाया गया है, कि अगर भविष्य में भी कोई वृक्ष concrete/cement blocks युक्त पाया गया तो उस पर तुरन्त प्रभाव से कार्यवाही करके निर्धारित समयावधि में उन द्वारा हटवा दिया जायेगा।

माननीय National Green Tribunal द्वारा जारी आदेशो की पालना करते हुए हिसार शहर के अन्दर सभी पेड़ों के साथ लगे concrete/cement blocks हटवा दिये गये है तथा वन विभाग, नगर निगम, पी0डब्ल्यु0डी0 तथा Jago India Jago से सदस्य श्री जितेन्द्र आर्या की दिनांक 29.12.2021 की निरीक्षण रिपोर्ट इस पत्र के साथ आपकी सेवा में भेजी जाती है।

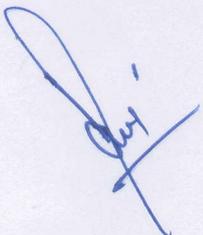
वन मण्डल अधिकारी (क्षे0)
हिसार।

Status Report in compliance of the orders dated 28-07-2021 of Hon'ble NGT in the matter of O.A. No. 1027/2019 titled as Jago India Jago (NGO) through its founder Vs Municipal Corporation, Hisar through its Commissioner.

1. **Background:** The Hon'ble NGT vide its orders dated 28-07-2021 has directed as follows:

"In view of above, we direct a three joint Committee comprising Divisional Forest Officer, Hisar, Municipal Corporation, Hisar and PWD, Hisar to complete pending remedial action. The DFO, Hisar will be the nodal agency for coordination and compliance. The joint Committee may hold its first meeting within 15 days from today, undertake visit to the sites and conduct other proceedings online, if physical meetings are not viable. The Committee may take stock of the situation and interact with the stakeholders, to the extent found necessary. Action taken report may be filed within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of image PDF".

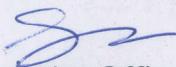
2. **Compliance to Hon'ble NGT direction:** In compliance to Hon'ble NGT directions team comprising following officers/officials of Haryana Forest Department, Municipal Corporation and District Forest Officer, PWD alongwith the applicant Sh. Jitender Arya, Advocate, on behalf of Jago India Jago conducted through telephonic conversation many time and prepare an action plan to remove the IPB/CC Blocks in Hisar City. Teams were constituted by the PWD Department and Municipal Corporation. On behalf of Jago India Jago Sh Jitender Arya, Advocate provided a list of trees & photographs of the sites. The work of removal of IPB/CC Blocks was started at war level and all the trees were cleared and accordingly intimated to Sh. Jitender Arya, Adv. telephonically then Mr. Jitender Arya provided an other list of few trees. All the trees related to lists were cleared, as well as the work was continued by PWD & Municipal Corporation upto 28-12-2021 both the members of committee



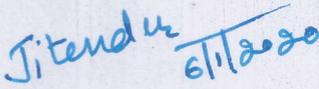
telephonically informed that the work is completed in all aspects. An inspection of random sites was carried out on 29-12-2021, Sh. Jitender Arya, Advocate on behalf of Jago India Jago has also visited the sites of City Hisar regarding the concretization around the trees.

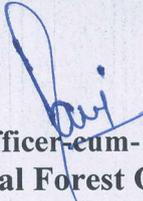
During the random inspection of areas in District Hisar. It has observed that the work of removing the concrete/concrete blocks around the trees has been completed in the area of Hisar. Municipal Corporation and PWD Department insured that even if in future any trees found with IPB/CC it will be removed in a time bound manner.

3. **Findings** : Based on the inspection it has been observed: That the work of removing the concrete/concrete blocks around the trees has been started by the concerned departments and the work is now completed successfully.


Executive Officer,
Municipal Corporation,
Hisar.
HISAR


PWD B&R,
Hisar.


Sh. Jitender Arya Adv.,
Jago India Jago.


Nodal Officer-cum-
Divisional Forest Officer,
Hisar.